

States	31-12-82	31-12-83	31-1
4. Dadra & Nagar Haveli **			
5. Delhi	71.4	85.9	113.9
6. Goa	2.5	2.7	3.3
7. Lakshadweep		@	@
8. Mizoram	@	0.7	1.0
9. Pondicherry	5.6	5.6	6.1
ALL INDIA TOTAL :	2439.5	2814.3	3088.5

NOTE:- 1 \*No Employment Exchange is functioning in this State.

2. \*\*One Employment Exchange is functioning in this Union Territory, but data are yet to be received.
3. @@No full-fledged Employment Exchange is functioning. Some Employment Cells are functioning, data relating to which are yet to be received.
4. @Figures less than 50.
5. Figures may not add up to total due to rounding off.
6. P.Provisional.

#### Language News Agencies

691. SHRI BISWA GOSWAMI:

DR. BAPU KALDATE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the two language news agencies have sought the permission to merge with one of the existing Hindi news agency;

(b) whether the two Hindi news agencies have been partially running; and

(c) whether Government propose to continue to give subsidy to these two Hindi news agencies?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) and (b) No Sir, News agencies have not approached Government for merger, however certain workers and shareholders of some news agencies have represented to the Government in this regard. Government is committed to the freedom of the press and would not like

to interfere with the internal management of the news agencies which are in the private sector.

(c) There is no proposal at present under the consideration of the Government for granting any further subsidy to news agencies.

#### Production of oilseeds and palm by the private sector

692. SHRI INDRADEEP SINHA.

SHRI SURAJ PRASAD:

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Times of India of 23rd January, 1985 regarding the proposal to allow private sector to enter production of oilseeds and palm cultivation;

(b) what are the names of private companies which have been allowed production thereof; and

(c) whether they have started production, if so, at which places?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH):** (a) Yes, Sir,

(b) No private company has been allowed to enter into oilseeds and palm cultivation in the Andaman and Nicobar

(c) Does not arise.

#### **Achievements under REGS and NREP**

**693. SHRI INDRADEEP SINHA:** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Rural Employment Programme and the Employment Guarantee Schemes are working according to their set targets?

(b) what is the number of mandays achieved in 1983-84 and 1984-85 by these schemes, and

(c) whether it is a fact that the funds allocated for these schemes have been

**THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR):** (a) The Five year target for the Sixth Plan for employment generation under the National Rural Employment Programme (NREP) is 1662.59 million to 2000 million mandays. Against this the achievement so far is 1662.59 million mandays. The target fixed has therefore, been largely achieved. The target fixed for the Sixth Plan for employment generation under the Rural Employment Guarantee Programme (RLEGP) is 360 million mandays. This programme was launched in 1983, the effective implementation started only during 1984-85. The achievement reported so far is 159.1 million mandays.

(b) The employment generation under the NREP has been 302.76 million mandays during 1983-84 and 240.53 million

mandays reported so far during 1984-85. The employment generation under RLEGP during 1983-84 has been 5.2 million mandays and 153.89 million mandays so far during 1984-85.

(c) Against the Sixth Plan allocation of Rs. 1620 crores for the NREP, the actual provision at the end of the current year is likely to be Rs. 1870.95 crores. Under the RLEGP the Sixth Plan allocation was Rs. 600 crores. Against this, a budget provision of Rs. 500 crores was made for 1983-84 and 1984-85 taking into account the time taken for preparation, sanction and implementation of the projects.

#### **Functioning of ICRISAT**

**694. SHRI RAMCHANDRA BHARADWAJ:**

**SHRI J. P. GOYAL:**

**SHRIMATI KANAK MUKHERJEE:**

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) what are the functions of the Hyderabad based International Crops Research Institute for the Semi-Arid Tropics (ICRISAT);

(b) whether it is a fact that ICRISAT is run by American experts in herbicidal and biological warfare;

(c) if so, the details of the work done by ICRISAT for improvement in agriculture in India;

(d) the number of germ plasms which have so far been banked in India;

(e) whether Government have studied the annual reports of ICRISAT;

(f) if so, what is their reaction regarding the functioning of ICRISAT; and

(g) what steps are proposed to be taken to protect Indian agriculture from foreign subversion under the cover of scientific research?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH):** (a) As per the Memorandum of Agreement between the Gov-